¹[SCHEDULED II] [See Sections 2(h) and 7(5)]

Col. 1	Col.2	Col. 3.
Serial. No.	Name in which the factory is registered with the Chief Inspector of Factories, Uttar Pradesh and its address.	Amount of compensation (in rupees).
	[Note- Where the factory is registered in the name of the company or firm owning or holding the factory on lease, the name as registered is specified to mean that it is that company or firm that is being acquired by virtue of Section 3.]	
1.	Shri Janki Sugar Mills Company Limited, Doiwala, Dehra Dun.	 Seventeen lakh. eighty thousand.
2.	Lord Krishna Sugar Mills, Saharanpur.	 Seventy-one lakh, thirty eight thousand eighty-six (71, 38, 086)
3.	Amritsar Sugar Mills, Rohankalan, Muzaffarnagr.	 Seventy lakh, one thousand, seven hundred, sixty seven (70,01,767)
4.	Jaswant Sugar Mills Limited, Bagpat Road, Meerut.	 Twenty-nine lakh, nine thousand, three hundred and forty one- (29,09,341).
5.	Panniji Sugar and General Mills, Panni Nagar, Bulandshahr.	 Fifty-three lakh and fifteen thousand (53,15,000)
6.	H.R. Sugar Factory, Nekpur, Bareily.	 Nine lakh, seventy seven thousand, seven hundred and eighty-five. (9,77,785)
7.	Laksmi Sugar and Oil Mills Limited, Hardoi.	 Fifteen lakh, forty thousand and two hundred seventy-six (15,40,276)
8.	Lakshmi Devi Sugar Mills Limited, Deoria.	 Sixteen lakh, sixty-five thousand, three hundred and seventy-nine, (16,65,379)
9.	Madho Mahesh Sugar Mills Private Limited, Munderwa, Basti.	 Sixteen lakh, eighty four thousand, six hundred and fifty-seven (16,84,657)
10.	Punjab Sugar Works Limited, Ghughli, Gorakhpur.	 Eleven lakh twelve thousand and fifty three. (11,12,053)
11.	Mahavir Sugar Mills Private Limited., Siswa Bazar, Gorakhpur.	 Five lakh, twenty-four thousand, five hundred and thirty-nine (5,24,539)
12.	Laksmiji Sugar Mills, Maholi, Sitapur.	 One crore, nine lakh ninety- four thousand, six hundred and twenty-seven. (1,09,94,627)

¹ Added by Section 6 of U.P. Act No. 20 of 1985 with effect from 29.09.1984